

SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(PHYSICAL HEARING)**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC) 95/2023 in CP (IB) No.10/7/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>Kadevi Industries Limited</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Indian Bank</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Kadevi Industries Limited</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA(IBC)/95/2023**

This application is filed seeking to take the 20<sup>th</sup> Progress Report filed by the Liquidator. Accordingly, the said progress report is taken on record and the application is disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**